

DAILY BOARD OF 03/08/2020
IN THE COURT OF H.H.J.SHRI. A.N.MARE
COURT ROOM NO.34 ADDL. SESSIONS JUDGE
Only the matter on Daily Board will be taken up

Sr.No.	Case Number	Parties Name	Stage
1	SC ST Spl. Case 3/2015	The State Pant Nagar P.S V/s Hanumant Ghorpade	Arguments
2	SC ST Spl. Case 8/2016	The State Bandra Police Station V/s Edward Lopez and others	Arguments
3	ABA 119/2020	Sunil Narendra Singh And 2 Others V/s State Byculla Police Station	Arguments
4	MA in SC ST 1799/2019	Anupam Pinakinbhai Padaya V/s Kailash Ahwad and Others	Hearing
5	MA SCST 696/2020	Anupam Pinakinbhai Padaya V/s Kailash Ahwad and Others	Appearance
6	SPL. CASE 303/2020	The State – M.R.A. Marg P.S V/s Parvat Chinnappa Reddy	For Say
7	Special Case SC ST 605/20	The State of Maharashtra V/s Omkar Subhashchandra Pandit	Appearance
8	RA SC ST 206/20	The State- Antop Hill Police Station V/s Omkar Subhashchandra Pandit	Appearance
9	RA SC ST 1441/19	The State- M.R.A. Marg Police Station V/s Parvat Chinnappa Reddy and another	Appearance
10	RA SC ST 281/20	The State- D.B. Marg Police Station V/s Bhaskar @ Aamod Yashvant Uspkar	Appearance
11	RA SC ST 300/20	The State- Mankhurd Police Station V/s Riyaz Ahmad Akbarali Mansuri	Appearance
12	Spl. Case 532/20	State Government- Kanjurmarg Police Station V/s Sumitra Nitin Chafekar	Appearance
13	MA in ABA 136/20	Manojboj Sukanand Choube V/s State Govandi Police Station	Hearing

Sr.No.	Case Number	Parties Name	Stage
14	MA in ABA 200/20	Namdeo Ramchandra Gadghe V/s The State of Maharashtra Ghatkopar P.S.	Reply/Say
15	Email in ABA 999/19	Urmila S. Lunvara (Complainant) (State MRA Marg Police Station) V/s Mahesh Madhukar Palkar	Appearance
16	MA in ABA 205/20 in ABA No.1254/19	Haji Mohammed Irfan Mohammed Hanif Qureshi and Ors. V/s Deonar P.S.	Reply/say
17	SC ST Spl. Case 7/2019	DCB, CID, Mumbai V/s Bhakti Arvindrao Mehare and others 2	Say & hearing.